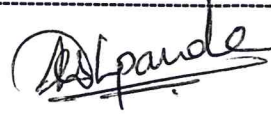



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.13/BB/ 2017	-	For filing OL report	230/ 232	Darshita Southern India Happy Homes Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Uday Shankar Assts 9482848179	Petitioner	
2.	Prema Hatti	Roc	

**ORDER**

Counsel for Petitioner is present. He has filed synopsis. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. Assistant from O.L office is present. Heard them. Orders reserved.

  
**Member (T)**

  
**Member (J)**